

Setting up institutes to train data scientists

2911. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government plans to set up institutes to train and produce data scientists; and

(b) if so, the details of funds allocated for setting up such institutes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) No, Sir. There is no such scheme approved in Government to set up institutes to train and produce data scientists. Higher Educational Institutions are empowered to offer courses in data science in their academic programmes.

Performance of SSA in States

2912. SHRI P. BHATTACHARYA:

SHRI RAJMANI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of performance of the State Governments under the Sarva Shiksha Abhiyan (SSA) during the last three years;

(b) whether the implementation of SSA is constrained due to lack of funds;

(c) if so, the details thereof and the Government's reaction thereto;

(d) whether State Governments have asked for more funds under SSA; and

(e) if so, the Government's response thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, effective from 1st April, 2010, provides for free and compulsory education to every child of age six to fourteen years in a neighbourhood school till the completion of elementary education in all States and UTs except Jammu and Kashmir. Earlier the provisions of RTE Act were implemented through erstwhile scheme of Sarva Shiksha Abhiyan (SSA), which has been subsumed along-with Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) into the integrated scheme of Samagra Shiksha. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education,

including supporting States and UTs in implementation of Right of Children to Free and Compulsory Education (RTE), 2009.

Under erstwhile SSA till 2017-18 and Samagra Shiksha effective from 2018-19, sanction has been given for opening of 3.64 lakh new elementary schools and for construction of 3.13 lakh school buildings, 18.89 lakh additional classrooms, provision of 2.41 lakh drinking water facility, construction of 3.99 lakh Boys' toilets, 5.22 lakh separate girls' toilets and 1.41 lakh Children with Special Need (CWSN) toilets to States and UTs at the elementary level, out of which States and UTs have reported the opening of 3.60 lakh schools and the construction of 2.97 lakh school buildings, 18.17 lakh additional classrooms, provision of 2.34 lakh drinking water facility, construction of 3.83 lakh Boys' toilets, 5.14 lakh separate girls' toilets and 1.25 lakh CWSN toilets, till 31.03.2019. The scheme also provides for annual maintenance and repair of existing school building, toilets and other facilities to upkeep the infrastructure in good condition. The statement showing the State and UT-wise details on cumulative sanctions and achievements at elementary level at on 31.03.2019 is given in the Statement-I (*See* below).

Further, the National Council of Educational Research and Training (NCERT) conducts periodic national surveys of learning achievement of children in classes III, V, VIII and X. Four rounds of National Achievement Survey (NAS) have been conducted so far for class V and three rounds for classes III and VIII. These reveal improvement in learning achievement levels of pupils, in identified subjects from first round to fourth round. Further, a National Achievement Survey based on learning outcomes was conducted for Classes III, V and VIII on 13th November, 2017 with a sample frame upto district level to enable States/UTs to identify gaps in learning outcomes at district level and design strategies to address those gaps. The District Report Cards for the survey have been published.

Section 7(1) of the RTE Act, 2009, states that both the Centre and the State shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. Further, Section 7(3) states that the Central Government shall provide to the State Government, as grants-in-aid of revenues, such percentage of expenditure as it may determine, while, Section 7(5) states that the State Government shall, taking into consideration the sums provided by the Central Government to a State Government, be responsible to provide funds for the implementation of the provisions of the Act.

The financial assistance is provided to States and UTs for implementation of the interventions under SSA/Samagra Shiksha. Accordingly, the annual plans under SSA/Samagra Shiksha are prepared by the States and UTs based on their requirements

and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme.

The Central share is released in different installments viz. ad-hoc installment, balance of 1st installment and the 2nd installment. The central share is released to State and UTs as per their Annual Work Plan & budget (AWP&B) and subject to availability of budget. It is incumbent upon the State to meet the funds required for implementing various provisions of RTE Act, 2009, over and above the central share provided to the State under SSA/Samagra Shiksha. Further, with the acceptance of the recommendations of the 14th Finance Commission by the Government of India, the devolution of funds to the States has been increased from 32% to 42 % of the net Union Tax Receipts. With the enhanced devolution of funds, States may consider allocating more funds to SSA/Samagra Shiksha so as to carry out the functions and responsibilities conferred upon the States by Section 7(5) of the RTE Act, 2009.

The Statement showing the State and UT-wise details on release of central share and expenditure incurred under SSA/Samagra Shiksha during last three years is given in the Statement-II.

Statement-I*State and UT-wise details on cumulative sanctions and achievements at elementary level on 31.03.2019*

Sl. No.	State	Primary School			Upper Primary School			Additional Classrooms			Drinking Water			Boys Toilets			Separate Girls Toilets			CWSN Toilets		
		PAB	Com.	San.	PAB	Com.	San.	PAB	Com.	San.	PAB	Com.	San.	PAB	Com.	San.	PAB	Com.	San.	PAB	Com.	San.
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16							
1.	Andaman and Nicobar Islands	8	6	0	0	294	264	83	83	91	91	0	0	0	0							
2.	Andhra Pradesh	3408	3408	1047	1045	70204	70204	7143	6895	15336	15336	18525	18525	3045	3045							
3.	Arunachal Pradesh	1833	1833	540	540	5439	5406	1891	1891	2072	2072	3322	3322	315	315							
4.	Assam	11012	10941	1192	1192	72504	71308	788	788	17414	17350	41840	41668	0	0							
5.	Bihar	18797	15068	544	532	297984	276888	25711	25324	46750	46744	36296	36289	16710	16562							
6.	Chandigarh	27	25	10	10	304	177	0	0	12	12	0	0	5	4							
7.	Chhattisgarh	10632	10111	8807	8528	51309	48921	3666	3652	11192	10528	35454	32597	38044	32859							
8.	Dadra Nagar Haveli	60	60	0	0	678	588	91	91	75	75	258	258	271	267							
9.	Daman Diu	8	8	6	4	114	87	80	80	53	53	27	27	85	42							
10.	Delhi	13	13	0	0	3039	2609	68	68	667	637	724	615	0	0							
11.	Goa	0	0	0	0	227	173	637	637	611	609	644	635	0	0							
12.	Gujarat	835	835	0	0	76423	76423	5089	5089	20809	20809	18877	18877	228	70							
13.	Haryana	1019	967	1389	1336	30111	29594	6117	5454	8061	8061	11812	11812	5989	5989							

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
14.	Himachal Pradesh	96	90	44	26	11494	11406	2491	2480	4672	4670	9982	9976	2782	2777
15.	Jammu and Kashmir	10651	9411	1174	1038	24867	19598	2745	2226	9174	4540	18264	18075	220	216
16.	Jharkhand	19448	19221	10224	10004	108401	105254	7329	7329	8239	8239	16568	16568	1588	1588
17.	Karnataka	3740	3738	16	11	57279	57190	22861	22861	27520	24640	24818	24683	2804	2804
18.	Kerala	538	538	54	50	8546	8546	10682	10682	12368	12216	7903	7874	1900	1898
19.	Lakshadweep	7	1	2	1	25	19	30	5	30	9	10	9	0	0
20.	Madhya Pradesh	28055	27043	20120	19630	127309	120135	18723	18698	31484	31185	62747	61293	1868	1868
21.	Maharashtra	12981	12981	5052	5052	80459	78470	8407	7586	12443	12437	23215	23215	0	0
22.	Manipur	1032	757	328	163	3592	3271	746	689	1368	1359	4209	4209	0	0
23.	Meghalaya	2834	2749	1330	1252	7666	7311	2991	2991	4378	4378	5295	5295	0	0
24.	Mizoram	803	717	646	616	2019	1979	1770	1770	3642	3633	3329	3323	1258	1132
25.	Nagaland	447	410	545	532	4776	4770	1789	1789	2392	2392	2394	2394	0	0
26.	Odisha	10379	9803	9242	9056	77039	74463	7343	7204	15070	13079	49915	48033	32022	29012
27.	Puducherry	5	4	2	2	506	497	345	345	312	312	132	132	94	94
28.	Punjab	678	579	859	857	31209	28239	17737	17737	18501	18501	6352	6271	5212	5095
29.	Rajasthan	6888	6763	3212	3165	95523	93779	23283	23283	34235	34235	9962	9962	157	157
30.	Sikkim	56	56	59	59	605	605	660	654	886	866	608	598	137	73
31.	Tamil Nadu	2740	2740	5804	5804	38707	38647	17330	17330	24808	24580	24313	24040	9898	9249
32.	Telangana	4600	4600	913	913	38865	38757	7082	6747	13790	10631	12216	12216	1952	1952

33. Tripura	1406	1406	636	618	5894	5804	1207	1207	1451	1449	3745	3744	316	262
34. Uttar Pradesh	31729	31394	30880	30588	314718	312486	15315	14548	21105	19592	12856	12856	57	57
35. Uttarakhand	3521	2789	2232	1916	9264	8893	6295	6160	4903	4863	16001	15796	336	336
36. West Bengal	10682	7430	4870	3592	232296	214320	12039	10036	23437	22608	39785	39,215	14122	7190
TOTAL ELEMENTARY	200968	188495	111779	108132	1889689	1817081	240564	234409	399351	382791	522398	514402	141415	124913

San. : Sanctions, Com. : Completed

Source: Quarterly Progress Report

Statement-II

State and UT-wise details on release of central share and expenditure incurred under SSA during 2016-17 and 2017-18 and under Samagra Shiksha during 2018-19 and 2019-20

Sl. No.	Name of the State/UT	2016-17 (SSA)			2017-18 (SSA)			2018-19 (SS)			2019-20 (SS)		
		Central Share Released	Expenditure	Central Share Released	Expenditure	Central Share Released	Expenditure*	Central Share Released	Expenditure*	Central Share Released	Expenditure*	Central Share Released	Expenditure*
1	2	3	4	5	6	7	8	9					
1.	Andaman and Nicobar Islands	479.14	831.9	1945.53	1251.03	2180.33	1766.22	0					
2.	Andhra Pradesh	63302.18	122115.26	70431.00	94919.79	95096.76	190605.61	38185					
3.	Arunachal Pradesh	19956.64	30445.19	23022.07	34987.92	33048.80	41386.20	7964					
4.	Assam	87652.30	106131.38	123584.00	138517.86	157072.23	162023.01	23107					

(₹ in lakhs)

1	2	3	4	5	6	7	8	9
5.	Bihar	270688.40	638367.43	255797.00	763107.95	305837.73	558747.65	97606
6.	Chandigarh	3333.56	5673.19	9265.50	7528.56	7714.56	6605.56	0
7.	Chhattisgarh	59262.77	170229.54	67477.00	160100.00	88206.43	152798.14	37111
8.	Dadra and Nagar Haveli	1068.37	1974.23	5476.54	6056.80	3462.38	3555.34	771
9.	Daman and Diu	300.00	230.5	1038.57	853.78	631.22	835.22	9.76
10.	Delhi	8306.20	11439.95	10976.90	16056.56	13981.74	35063.19	7360
11.	Goa	869.11	1791.08	862.60	2188.60	1353.03	2379.62	341
12.	Gujarat	77740.50	118412.76	65046.00	111952.09	67089.16	152861.67	2400
13.	Haryana	32000.88	68265.36	36355.00	71296.29	57841.95	84409.09	15018
14.	Himachal Pradesh	12825.46	30704.71	30874.00	29895.16	43295.44	52079.51	8649
15.	Jammu and Kashmir	107250.05	125783.94	153797.98	234513.73	171776.09	146445.40	3334
16.	Jharkhand	50945.73	131992.15	58984.54	116924.18	68596.00	130488.03	31312
17.	Karnataka	54495.51	128686.02	54881.99	161776.40	62784.00	129923.72	31643
18.	Kerala	11316.74	32147.72	13680.00	44203.09	25604.99	39631.31	5580
19.	Lakshadweep	239.87	250.99	406.52	393.51	265.06	217.79	10.45
20.	Madhya Pradesh	154455.08	266913.52	173814.00	278913.36	243783.65	359283.06	68338
21.	Maharashtra	60369.65	192206.91	64232.00	226473.17	95051.92	146341.28	28723
22.	Manipur	4405.31	14384.23	18377.00	20806.32	25202.02	25683.10	2462

23.	Meghalaya	20067.01	23522.18	33579.50	29152.24	23784.61	36708.57	2767
24.	Mizoram	10934.31	12664.43	12000.33	12883.11	14630.41	17081.83	3348
25.	Nagaland	10725.34	17000.91	11717.00	11229.79	19766.33	17516.70	3646
26.	Odisha	70423.00	156377.33	86612.00	186883.65	123021.50	260807.80	54805
27.	Puducherry	304.68	577.38	622.73	748.98	804.88	2189.42	306
28.	Punjab	30002.69	60009.64	31665.00	54084.88	44400.00	82829.07	18291
29.	Rajasthan	182578.48	453491.19	198973.00	726452.68	262721.45	361782.35	80241
30.	Sikkim	3479.24	5015.36	5684.35	6682.54	6624.19	9998.24	2266
31.	Tamil Nadu	82111.30	138620.06	86644.00	144594.98	147444.01	246585.47	53310
32.	Telangana	41776.09	124582.92	44244.72	74259.25	68840.41	108529.98	24020
33.	Tripura	19190.95	19965.83	20220.38	26301.57	24896.49	29210.96	3429
34.	Uttar Pradesh	505433.99	1458836.03	424980.68	645175.27	462541.04	684631.10	135624
35.	Uttarakhand	25268.98	42238.11	62499.00	71989.57	51138.26	47717.44	1231
36.	West Bengal	82185.33	173945.6	89657.00	164908.86	108934.52	199768.38	46806
TOTAL		2165744.84	4885824.93	2349425.43	4678063.52	2929423.59	4528487.03	840014.21

*Expenditure against receipts from Central release, State share release, and Miscellaneous incomes, if any